

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-6/99/11658/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the 2nd ~~November~~ December, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/2022/11050 dtd. 28.11.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 01.12.2022, till the morning of 05.12.2022.** Further, the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

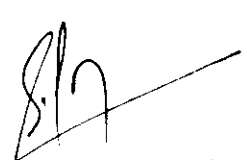
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-6/99/11659/dated , 02-12-2022

Copy to.

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) *Ras*